

No. O.A. 350/00762/2017

Date of order: 9.1.2018

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Ms. Gopa Roy, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. B. Chatterjee, Ld. Counsel on behalf of Mr. N.C. Saha, Ld. Counsel for the applicant.

2. Mr. Chatterjee fairly submitted that due to personal problem Mr. N.C.Saha, Ld. Counsel could not come to Court and under his instructions the applicant wants to make a comprehensive representation addressed to respondent Nos. 4 and 6 within a period of 2 weeks from today and a time frame may be fixed by this Tribunal for disposal of the said representation.

3. Ms. Gopa Roy, Ld. Counsel for the official respondents is present. Ms. Roy submits that she wants to obtain instructions in this regard.

4. As Mr.Chatterjee, Ld. Counsel fairly submits that the applicant wants to make a comprehensive representation to respondent Nos. 4 and 6, without going into the merits of the case, I grant liberty to the applicant to make a comprehensive representation enclosing all the required documents and submit the same to respondent Nos. 4 and 6 and if such a representation is preferred by the applicant within a period of 2 weeks from today then they will consider the same as per rules and regulations in force as well as the points raised in the representation by way of a well reasoned order within six weeks from the date of receipt of such representation. After such consideration, if the applicant's grievance is found to be genuine then expeditious steps may be taken to release the salary of the applicant within a further period of six weeks from the date of such consideration.

5. With the aforesaid observation and direction, this O.A. stands

disposed of.

6. A copy of this order along with the representation may be preferred by the applicant to the concerned respondent Nos. 4 & 6 within a period of two weeks from today.
7. A copy of this order be handed over to Ld. Counsel for both sides.

SP

(A.K. Patnaik)
Judicial Member

